- (c) whether safety audit of bridges has been conducted;
- (d) if so, the number of bridges found in dilapidated condition, particularly in Odisha; and
 - (e) the action taken by Government to repair/replace old bridges?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA): (a) and (b) Yes Sir. As on 20.07.2017, Bridge inventory and visual condition survey of 1,61,838 bridges including culverts has been carried out.

- (c) and (d) Total 147 bridges have been found under rated including one bridge in the state of Odisha.
- (e) Ministry has initiated detailed condition survey of these bridges to assess their repair/replacement requirements.

Status of new highway projects

- 912. SHRIMATI SAROJINI HEMBRAM: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:
 - (a) the number of new highways being constructed throughout the country;
- (b) the number of ongoing highway projects still pending in the country particularly those in Odisha;
- (c) whether Government has targeted any specific period for completion of these pending projects; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA): (a) to (d) 170 numbers. of new National Highways have been declared for construction since June 2014 throughout the country and 363 numbers. of projects are pending/delayed in the country which includes 12 numbers. of projects in Odisha and these are all likely to be completed by March, 2019.

Feasibility studies for new ROBs

913. SHRI SURENDRA SINGH NAGAR:

SHRI SANJAY RAUT:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has conducted any feasibility study of new Road Over Bridge (ROB) projects in the country;

[RAJYA SABHA]

- (b) if so, the details of ROB projects initiated during last three years, State-wise;
- (c) whether Government has taken various measures to mobilise funds for certain ROB projects which are incomplete/pending due to shortage of funds; and
 - (d) if so, the details thereof along with the details of such projects, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA): (a) and (b) Yes Sir. Initially, the Ministry has identified 208 standalone level crossings for construction of ROBs under Setu Bharatam and the feasibility study of 87 ROB projects have been completed. The State-wise details of 208 standalone ROBs identified under Setu Bharatam is given in the Statement (*See* below).

(c) and (d) No ROB under Setu Bharatam is incomplete or pending due to lack of fund.

Statement
State-wise details of 208 standalone ROBs identified under Setu Bharatam

Sl. No. Name of State		No. of ROBs identified under Setu Bharatam Scheme
1	2	3
1.	Andhra Pradesh	33
2.	Assam	12
3.	Bihar	20
4.	Chhattisgarh	5
5.	Gujarat	8
6.	Haryana	10
7.	Himachal Pradesh	5
8.	Jharkhand	11
9.	Karnataka	17
10.	Kerala	4

Written Answers to		[24 July, 2017]	Unstarred Questions	279
1	2		3	
11.	Madhya Pradesh		6	
12.	Maharashtra		12	
13.	Odisha		4	
14.	Punjab		10	
15.	Rajasthan		9	
16.	Tamil Nadu		9	
17.	Telangana		0	
17.	Uttarakhand		2	
18.	Uttar Pradesh		9	
19.	West Bengal		22	
	Total		208	

Trucks with air conditioned cabins for drivers

914. SHRI A.K. SELVARAJ: SHRI N. GOKULAKRISHNAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether new trucks manufactured after the 1st April, 2017 will have to be provided with air conditioned cabins for drivers;
- (b) whether this was notified, explaining that drivers should not get tired owing to the harsh conditions;
- (c) whether trucks were responsible for about 11.5 per cent of the total 1.4 lakh road deaths in 2015 and similarly buses were involved in 10,745 deaths last year; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA): (a) and (b) The Central Government notified G.S.R 1034(E) dated 2nd November, 2016, with effect from 01st day of April, 2017 mandated all goods vehicles of Category N2 and of Category N3, to be fitted with an air conditioning system for the cabin. Implementation date has been extended to 31st December, 2017 *vide* S.O 2056(E) dated 30.06.2017.